

**IN THE HIGH COURT OF KARNATAKA KALABURAGI BENCH
ON THE DAY OF Friday THE 27th Day Of September 2024
COURT HALL NO:24, SITTING AT PRINCIPAL BENCH, BENGALURU
at 02:30PM
BEFORE**

THE HON'BLE JUSTICE M.G.S.KAMAL

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING-LIST-2

Sl.No.	Case No.	Adv for Pet/Appl/Comp.	Adv for Resp.
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MATTERS PERTAIN TO KALABURAGI BENCH

FRESH DISPOSAL

1	MFA 1998/2000 (LAC,)	VEERESH B PATIL	GOVT ADVOCATE
	(AS PER THE SUPREME COURT OF INDIA CASE NO. SLP(CIVIL) 13065/2022 WAS REMANDED AND DIRECTED TO POST A/W RAJSHEKHAR'S CASE (SUPRE) PENDING IS BEFORE HON'BLE SJ BENCH) (DATE)		
2	MFA 2272/2001 (LAC,)	M B NARGUND	GOVT ADVOCATE
	(AS PER THE SUPREME COURT OF INDIA CASE NO. SLP(CIVIL) 13065/2022 WAS REMANDED AND DIRECTED TO POST A/W RAJSHEKHAR'S CASE (SUPRE) PENDING IS BEFORE HON'BLE SJ BENCH) (DATE)		

COURT HALL NO :6

- 3 MFA 2274/2001 (LAC,) M B NARGUND RESPDTS ARE SD
(AS PER THE SUPREME COURT OF INDIA CASE NO. SLP(CIVIL) 13065/2022 WAS REMANDED AND DIRECTED TO POST A/W RAJSHEKHAR'S CASE (SUPRE) PENDING IS BEFORE HON'BLE SJ BENCH) (DATE)
- 4 MFA 2137/2008 (LAC,) S S SAJJANSHETTY (V/K FILED & NOC OBTAINED) GOVT ADVOCATE
AS PER THE SUPREME COURT OF INDIA CASE NO. SLP(CIVIL) 13065/2022 WAS REMANDED AND DIRECTED TO POST A/W RAJSHEKHAR'S CASE (SUPRE) PENDING IS BEFORE HON'BLE SJ BENCH) (DATE)
- 5 MFA 202157/2014 (LAC,) S S SAJJANSHETTY A M BIRADAR FOR A1(A) TO A1(B) (VK FILED) GOVT. ADVOCATE (MA NOT FILED)
(DATE)
- 6 MFA 200729/2016 (LAC,) SHIVAKUMAR TENGLI MALLIKARJUN S ARCHANA P TIWARI AGA
(AS PER THE SUPREME COURT OF INDIA CASE NO. SLP(CIVIL) 13065/2022 WAS REMANDED AND DIRECTED TO POST A/W RAJSHEKHAR'S CASE (SUPRE) PENDING IS BEFORE HON'BLE SJ BENCH) (DATE)
- 7 MSA 657/2011 (LA,) GOVT.ADVOCATE RESPONDENT SD
(DATE)

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8	MSA 661/2011 (DATE)	(LA,)	GOVT.ADVOCATE	RESPONDENT SD
9	MSA 674/2011 (DATE)	(LA,)	HARSHAVARDHAN R MALIPATIL	GOVT.ADVOCATE (MA NOT FILED)
10	MSA 752/2012 (DATE)	(,)	HARSHAVARDHAN R MALIPATIL & R G DODAMANI	GOVT ADVOCATE
11	MSA 764/2012 (DATE)	(,)	HARSHAVARDHAN R MALIPATIL & R G DODAMANI	GOVT ADVOCATE GOURISH S KHASHAMPUR FOR R2
12	MSA 765/2012 (DATE)	(,)	HARSHAVARDHAN R MALIPATIL & R G DODAMANI	GOVT.ADVOCATE GOURISH S KHASHAMPUR FOR R2
13	MSA 766/2012 (DATE)	(,)	HARSHAVARDHAN R MALIPATIL & R G DODAMANI	GOVT ADVOCATE (MA NOT FILED) GOURISH S KHASHAMPUR FOR R2
14	MSA 767/2012 (AS PER THE SC IN SLP 13065/2022 THIS MATTER IS REMANDED BACK TO COURT) (DATE)	(,)	HARSHAVARDHAN R MALIPATIL & R G DODAMANI	GOVT ADVOCATE GOURISH S KHASHAMPUR FOR R2
15	MSA 768/2012 (DATE)	(,)	HARSHAVARDHAN R MALIPATIL & R G DODAMANI	GOVT ADVOCATE
16	MSA 769/2012 (DATE)	(,)	HARSHAVARDHAN R MALIPATIL & R G DODAMANI	GOVT ADVOCATE GOURISH S KHASHAMPUR FOR R2
17	MSA 770/2012 (DATE)	(,)	HARSHAVARDHAN R MALIPATIL & R G DODAMANI	GOVT ADVOCATE GOURISH S KHASHAMPUR FOR R2
18	MSA 771/2012 (DATE)	(,)	HARSHAVARDHAN R MALIPATIL & R G DODAMANI	GOVT ADVOCATE GOURISH S KHASHAMPUR FOR R2

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19	MSA 772/2012 (DATE)	(,)	HARSHAVARDHAN R MALIPATIL & R G DODAMANI	GOVT ADVOCATE
20	MSA 782/2012 (DATE)	(,)	HARSHAVARDHAN R MALIPATIL	GOVT ADVOCATE (MA NOT FILED) GOURISH S KHASHAMPUR FOR R2
21	MSA 1021/2013 (DATE)	(LA,)	HARSHAVARDHAN R MALIPATIL	GOVT.ADVOCATE GOURISH S KASHAMPUR FOR R2
22	MSA 200096/2015 (DATE)	(,)	NAGARAJ S PATIL S S GOBBURWADI	GOVT ADVOCATE FOR R1 & R2
23	MSA 200014/2016 (DATE)	(,)	S.S. SAJJANSHETTY & SHIVALEELA S S	GOVT ADVOCATE FOR R1 & R2
24	MSA 200023/2016 (DATE)	(LA,)	SHIVASHANKAR H MANUR	AGA (MA NOT FILED)
25	MSA 200060/2017 (DATE)	(LA,)	HARSHAVARDHAN R MALIPATIL	GOURISH S KHASHAMPUR FOR R1 (VK NOT FILED) GOVT ADVOCATE (MA NOT FILED)
26	MSA 200117/2017 (DATE)	(LA,)	HARSHAVARDHAN R MALIPATIL	AGA
27	MSA 200177/2017 (DATE)	(LA,)	HARSHAVARDHAN R MALIPATIL	R1-THE SPL LAND ACQUISITION AGA FOR RESPONDENTS
28	MSA 200202/2017 (DATE)	(LA,)	HARSHAVARDHAN R MALIPATIL	AGA
29	MSA 200045/2018 (DATE)	(LA,)	HARSHAVARDHAN R MALIPATIL	RESPONDENT SD GA SD
	<u>Connected With</u>			
29.1	MSA 200048/2018 -	(LA,)	HARSHAVARDHAN R MALIPATIL	GOVT ADVOCATE

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29.2	MSA 200049/2018 (LA,)	HARSHAVARDHAN R MALIPATIL	GOVT ADVOCATE
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29.3	MSA 200050/2018 (LA,)	HARSHAVARDHAN R MALIPATIL	GOVT ADVOCATE
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30	MSA 200051/2018 (LA,) (DATE)	HARSHAVARDHAN R MALIPATIL	AGA FOR RESPONDENTS
31	MSA 200054/2018 (LA,) (DATE)	HARSHAVARDHAN R MALIPATIL	
32	MSA.CROB 38/2012 (,) (DATE)	K D BHANTANUR NAGARAJ PATIL (NOC)	GOVT ADVOCATE GOURISH S KASHAMPUR FOR R2 (VK NOT FILED) (V/O DTD 23.02.2021)
	<u>Connected With</u>		
32.1	MSA.CROB 37/2012 (,) -	NAGRAJ PATIL (NOC) K D BHANTANUR	AGA GOURISH S KASHAMPUR, FOR R2 (VK NOT FILED) (V/O DTD. 23.02.2021)

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